

[Translation]

Funds to Government of NCT Delhi for Publication of Sanskrit/Urdu Books

1311. SHRI JAI PRAKASH AGARWAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether financial assistance has been provided to the Government of National Capital Territory Delhi for publication of Sanskrit/Urdu Books during the last three years;

(b) if so, the details thereof, year-wise; and

(c) the steps taken/proposed to be taken by the Union Government for the development of Sanskrit and Urdu in National Capital Territory Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) No, Sir.

(b) Does not arise.

(c) Under the Scheme of Financial Assistance for the Development of Sanskrit Education, NCT of Delhi was given a grant of Rs. 41,400/- each year during 1994-95 and 1995-96 for eminent Sanskrit Pandits in indigent circumstances. For development of Urdu in NCT of Delhi the National Council for Promotion of Urdu Languages has given grant to Basic Calligraphic Centres, a Decorative Calligraphic Centre and to two NGOs.

[English]

National Waterway No.III

1312. SHRI RAMESH CHENNITHALA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to extend the National Waterways III from Kottappuram to Kasargoda in the North and from Kollam to Kovalam in the south;

(b) if so, the details thereof; and

(c) the funds likely to be allotted for the purpose?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Techno-economic feasibility studies have indicated that the extension of the National Waterway No. III from Kottapuram to Kasargoda and from Kollam to Kovalam will not be viable in terms of economic and financial rate of return. However, a fresh techno-economic study is arranged to re-examine the viability of the Kollam-Kovalam stretch of the waterway.

(c) At this stage it will not be possible to indicate the quantum of funds likely to be allotted for the purpose.

[Translation]

Development of Water Resources

1313. PROF. RASA SINGH RAWAT : Will the Minister of WATER RESOURCES be pleased to state:

(a) the scheme of the Government for development of water resources in the country at national perspective;

(b) the steps being taken by the Government for resolving water disputes among the various States, distribution of river water and utilisation of water going waste by constructing dams;

(c) whether Government propose to start work on small irrigation projects and construct small dams, tanks according to the needs of the particular area in place of major irrigation projects;

(d) if so, the measures taken by the Government in this regard;

(e) State-wise allocation of funds for the purpose during the last two years;

(f) whether State Governments have been consulted in this regard; and

(g) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) National Perspective for water resources development was prepared by the Central Government which envisages linkages between various peninsular rivers and also between Himalayan rivers separately for transfer of water from water surplus basins to water deficit basins for optimum utilisation of water resources. Government has established National Water Development Agency (NWDA) in 1982 to prepare feasibility reports for the water transfer links. 36 water transfer links, 17 under Peninsular component and 19 under Himalayan component have been proposed.

(b) As per the existing practice efforts are made to solve the water disputes through negotiations with the basin States. In case, the efforts do not fructify and if any of the basin States approach the Central Government to set up a Tribunal, the same is set up under Inter-State Water Disputes Act, 1956 to adjudicate. There is also a proposal for adopting National Policy Guidelines for water sharing.

(c) and (d). Major irrigation projects and small irrigation projects and Tanks are planned and implemented according to the Topo-graphical, Geological and Hydrological aspects etc. The small irrigation projects supplement the irrigation facilities provided by Major irrigation projects.

All the three types are being implemented by the State Governments.

(e) A statement is attached.

(f) Plan allocation for various categories of State irrigation projects are made in consultation with the State Governments.

(g) Does not arise.